

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO: 2154
TO BE ANSWERED ON 31.07.2026**

ICDS Scheme

†2154. Dr. Manna Lal Rawat

Will the Minister of *Women and Child Development* be pleased to state:

- (a) the number of beneficiaries covered under the Integrated Child Development services in the country, State/UT-wise, particularly in Rajasthan, district-wise;
- (b) the details of funds utilized under the said scheme till date, State/UT-wise; and
- (c) the details of the steps being taken by the Government to strengthen and make effective under the said scheme, district-wise, especially in Udaipur district?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD
DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)**

- (a) The district wise number of beneficiaries covered under Mission Saksham Anganwadi and Poshan 2.0 including State of Rajasthan is available on the Poshan Tracker public dashboard at the link: <https://www.poshantracker.in/statistics>.
- (b) The State and UT wise details of funds released and utilized under Mission Saksham Anganwadi and Poshan 2.0 are placed at Annexure.
- (c) Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored scheme. Under the Mission, a package of six services i.e Supplementary Nutrition (SNP), Pre-school Non-formal Education, Nutrition & Health Education, Immunization, Health Check-up, and Referral Services are provided to the eligible beneficiaries through Anganwadi Centres. Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through National Health Mission (NHM) & Public Health Infrastructure. These services are provided to the eligible registered beneficiaries i.e children up to the age of 6 years, Pregnant Women and Lactating Mothers across the country and Adolescent Girls in the age group of 14 to 18 years in Aspirational Districts of States and all districts of North Eastern Region through the platform of Anganwadi Centre.

Under Mission Saksham Anganwadi and Poshan 2.0, there is a provision of construction of AWC building in convergence with the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).

Further, States/UTs have also been advised to continue to tap funds for construction of AWC buildings from various schemes such as Member of Parliament Local Area Development Scheme (MPLADS), Rural Infrastructure Development Fund (RIDF), Finance Commission Grants to Panchayati Raj Institutions, Multi- Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc.

Under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), a total of 2,500 Anganwadi Centres (AWCs) have been sanctioned for construction in PVTG (Particularly Vulnerable Tribal Groups) areas out of which 51 AWCs has been sanctioned for construction to the state of Rajasthan.

Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) launched by the Ministry of Tribal Affairs (MoTA) focusses on convergence, outreach and saturation in tribal majority villages. Under DAGJUA, 875 AWCs have been sanctioned for construction out of which 135 AWCs has been sanctioned for construction to the state of Rajasthan including 27 AWCs to the District of Udaipur.

Directions have been issued to States/UTs to co-locate Anganwadi Centres, which are running on rent without sufficient infrastructure, at nearby Primary Schools, where space is available. Guidelines for Co-locating Anganwadi Centres within Government Primary Schools have been issued jointly with Ministry of Education.

Also, in order to improve the infrastructure facilities at AWCs, funds @Rs.17,000/- for providing drinking water facilities and @Rs.36,000/- for construction of toilets are provided to States and UTs. A total of 1,58,966 AWCs including 11,665 AWCs to the State of Rajasthan have been approved for providing drinking water facilities and a total of 1,42,522 AWCs have been approved for construction of toilets across the country.

Under Mission Saksham Anganwadi and Poshan 2.0, two lakh Anganwadi Centres (AWCs) located in Government buildings have been sanctioned as Saksham Anganwadis for delivery of improved nutrition and for Early Childhood Care and Education in the 15th Finance Commission cycle. Saksham Anganwadis are provided with infrastructure such as LED screens, water filtration system, Poshan Vatika, Early Childhood Care and Education (ECCE) material and Building as Learning Aid (BALA) paintings. A total of 3,514 AWCs have been approved for upgradation as Saksham Anganwadis for the State of Rajasthan including 106 AWCs to the District of Udaipur.

Under Mission Saksham Anganwadi and Poshan 2.0, a new strategy has been developed for reduction in malnutrition and for improved health, wellness and immunity through activities like community engagement, outreach, behavioural change and advocacy. It focuses on Maternal Nutrition, Infant and Young Child Feeding Norms, treatment of Severe Acute Malnutrition (SAM)/ Moderate Acute Malnutrition (MAM) and wellness through AYUSH practices to reduce prevalence of wasting, stunting, anaemia and being underweight.

The 'Poshan Tracker' digital application has been rolled out as an ICT based governance tool in March 2021, for real time monitoring and tracking of all activities in the Anganwadi Centres (AWCs), Anganwadi Workers (AWWs) and beneficiaries on defined indicators. It has facilitated near real time data collection for Anganwadi Services. In order to ensure that the benefits (Supplementary Nutrition) provided under the scheme are reaching the actual/intended beneficiary; to remove duplication and risk of leakage of benefits and to make the scheme more transparent, the Ministry has introduced Face Recognition System (FRS) in August 2024. FRS was rolled out as a pilot in 6 States and UTs viz. Andhra Pradesh, Gujarat, Haryana, Odisha, Uttar Pradesh and Chandigarh. Further, FRS was rolled out on Pan India basis in December 2024 with an option to distribute THR without FRS. The entire process of onboarding beneficiaries for FRS was taken up in a gradual manner. Facial Recognition System (FRS) is ensuring that benefit is given only to the intended and identified beneficiaries registered in the Poshan Tracker Application.

Further, Nominee Module has been introduced in the App to ensure uninterrupted delivery of Take-Home Ration (THR) to the beneficiaries; Pregnant Women, Lactating Mothers, and Adolescent Girls. If due to any reason, the registered beneficiary is unable to visit the Anganwadi Centre to receive their THR through FRS, she can nominate a person on her behalf to receive her THR. Further, Aadhaar based tracking has enabled proper identification of beneficiaries, prevention of leakages and eliminating ghost entries.

The Poshan Tracker App has enabled the Ministry and States & UTs to review the implementation of the scheme on various parameters including health and nutrition status of the children and to make course corrections.

Annexure

Statement referred to in reply to Parts (a) to (c) of Lok Sabha Unstarred Q.No. 2154 for answer on 31.07.2026 regarding ICDS Scheme

(Rs in crore)

SN	Name of the State/UT	2023-24		2024-25		2025-26
		Funds released	Fund utilised	Funds released	Fund utilised	Funds released
1	Andaman and Nicobar Islands	12.15	11.06	9.63	9.21	8.10
2	Andhra Pradesh	705.68	734.52	645.73	641.23	759.76
3	Arunachal Pradesh	162.06	139.34	102.61	99.58	118.5
4	Assam	2233.31	2804.16	2482.34	2605.14	1548.67
5	Bihar	1859.29	1703.55	2262.92	1659.24	905.43
6	Chandigarh	19.79	19.26	14.56	14.31	9.87
7	Chhattisgarh	579.46	664.31	733.30	730.29	518.22
8	Dadra & Nagar Haveli and Daman & Diu	11.97	11.57	9.13	9.07	5.92
9	Delhi	161.81	135.31	160.41	152.34	150.21
10	Goa	13.95	12.22	13.44	11.52	19.74
11	Gujarat	1126.80	658.81	601.32	598.35	699.13
12	Haryana	225.78	183.94	232.69	212.49	67.12
13	Himachal Pradesh	301.09	146.69	313.07	311.04	328.59
14	Jammu & Kashmir	530.88	595.21	662.79	634.78	401.62
15	Jharkhand	664.30	560.25	496.95	465.21	429.26
16	Karnataka	912.96	729.26	886.85	875.36	863.64
17	Kerala	306.64	359.22	435.74	429.54	283.81
18	Ladakh	19.62	18.06	18.89	18.49	16.41
19	Lakshadweep	2.88	2.73	1.35	1.24	0.82
20	Madhya Pradesh	1123.11	1048.42	1144.54	1123.54	937.45
21	Maharashtra	1699.52	1219.66	1368.84	1354.26	1405.45
22	Manipur	201.28	224.68	342.87	316.82	199.99
23	Meghalaya	269.69	193.30	137.93	135.26	182.04
24	Mizoram	100.27	72.19	55.29	54.26	52.69
25	Nagaland	262.91	209.24	147.01	146.32	146.29
26	Odisha	968.80	891.06	948.16	906.51	911.27
27	Puducherry	4.48	8.35	3.68	3.65	4.02
28	Punjab	307.87	220.55	265.48	262.45	190.73
29	Rajasthan	1091.96	880.87	741.85	735.82	843.51
30	Sikkim	33.49	23.77	18.07	18.02	18.21
31	Tamil Nadu	880.79	662.40	638.47	632.41	636.6

32	Telangana	507.87	522.99	430.76	419.75	209.2
33	Tripura	244.22	211.20	153.41	145.25	154.73
34	Uttar Pradesh	2668.69	2510.27	2694.62	2498.26	2145.42
35	Uttarakhand	288.24	426.34	216.33	207.52	271.05
36	West Bengal	1237.56	1522.40	1513.80	1497.52	1333.9

* includes expenditure from previous years balances.
